GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO.1338 TO BE ANSWERED ON 3rd MARCH, 2016

DELAY IN WORK ON NH-9

1338. SHRI MOHITE PATIL VIJAYSINGH SHANKARRAO: SHRI DHANANJAY MAHADIK: SHRI SATAV RAJEEV: DR. HEENA VIJAYKUMAR GAVIT: SHRIMATI SUPRIYA SULE: SHRI T. RADHAKRISHNAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: सड़क परिवहन और राजमार्ग मंत्री

(a) whether the work on the Kishangarh- Udaipur- Ahmedabad stretch of NH-9 awarded five years back has not yet begun;

(b) if so, the details thereof and the reasons therefor along with action taken thereon;

(c) whether the Government proposes to invite tenders of four out of these five stretches, if so, the details thereof;

(d) the time by which the work on the project is likely to be started and completed; and

(e) the other steps taken/being taken by the Government to complete this highway project in a time bound manner?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) & (b) The Concession Agreement for Kishangarh-Udaipur-Ahmedabad including Udaipur Bypass was signed with M/s GMR and financial closure was achieved. However, Appointed Date of the project could not be declared on account of pending conditions precedent on the part of NHAI and Concessionaire. Subsequently, the Concessionaire issued a notice of its intention to terminate the Concession Agreement and filed a petition in the Hon'ble Delhi High Court on 26.12.2012 and obtained ex-parte order to maintain the status quo on performance security. After several hearings, the Hon'ble High Court dismissed the petition of the Concessionaire and the injunction from invoking the performance guarantee was denied to him. Thereafter, the Concessionaire approached the division bench of Delhi High Court and after several hearings, the Hon'ble High Court dismissed the appeal vide its order dated 26.2.2016.

(c) Yes, Madam. NHAI has received Request for Qualification (RFQ) applications for Package I (Kishangarh to Gulabpura), Package II (Gulabpura to end of Chittorgarh Bypass) & Package III (End of Chittorgarh bypass to start of Udaipur Bypass) on 24.02.2016 on BOT mode and the same are under evaluation. For Package IV (Udaipur Bypass), RFQ cum Request for Proposal (RFP) application on Hybrid Annuity mode has been invited.

(d) Works are targeted for award during Financial Year 2016-17 and completion during Financial Year 2019-20.

(e) All clearances have been obtained and notification under 3 (D) for Land Acquisition published.